

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition for Special Leave to Appeal (C) No. 14489/2021

(Arising out of impugned final judgment and order dated 27-08-2021 in SAD No. 246/2021 passed by the High Court of Judicature at Allahabad, Lucknow Bench)

ANJALI SINGH & ORS.

Petitioner(s)

VERSUS

STATE OF U.P. & ANR.

Respondent(s)

(FOR ADMISSION, I.R., IA No.117356/2021-EXEMPTION FROM FILING O.T., IA No.117355/2021-PERMISSION TO FILE LENGTHY LIST OF DATES and IA No.117358/2021-PERMISSION TO FILE ADDITIONAL DOCUMENTS /FACTS / ANNEXURES)

WITH

SLP(C) No. 14675/2021 (XI)

(FOR ADMISSION and I.R. and IA No.117915/2021-EXEMPTION FROM FILING O.T. and IA No.117914/2021-DELETING THE NAME OF PETITIONER/RESPONDENT and IA No.117916/2021-PERMISSION TO FILE LENGTHY LIST OF DATES and IA No.117913/2021-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES.)

SLP(C) No. 15581/2021 (XI)

(FOR ADMISSION and I.R. and IA No.118769/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.118770/2021-EXEMPTION FROM FILING O.T. and IA No.118766/2021-PERMISSION TO FILE PETITION (SLP/TP/WP/..).)

SLP(C) No. 16558/2021 (XI)

(FOR ADMISSION and I.R. and IA No.125531/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.125553/2021-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES and IA No.125530/2021-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 16002-16003/2021 (XI)

(FOR ADMISSION and I.R. and IA No.129412/2021-EXEMPTION FROM FILING O.T. and IA No.129468/2021-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES.)

SLP(C) No. 17019/2021 (XI)

(FOR ADMISSION and I.R. and No.137723/2IA021-EXEMPTION FROM FILING

C/C OF THE IMPUGNED JUDGMENT and IA No.137725/2021-EXEMPTION FROM FILING O.T. and IA No.137724/2021-PERMISSION TO FILE LENGTHY LIST OF DATES and IA No.137722/2021-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES.)

Date : 10-12-2021 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE R. SUBHASH REDDY
HON'BLE MR. JUSTICE HRISHIKESH ROY

For Petitioner(s) Mr. Shail Kumar Dwivedi, AOR
Mr. Sarvesh Singh, Adv.
Mr. Siddharth Krishna Dwivedi, Adv.
Ms. Vibha Dwivedi, Adv.
Ms. Nidhi Dwivedi, Adv.

Mr. S. Guru KrishnaKumar, Sr. Adv.
Ms. Kaveeta Wadia, Adv.
Ms. Nidhi Mohan Parashar, AOR
Mr. Vikrant Kumar, Adv.
Mr. Kumar Gaurav, Adv.

Mr. Kausar Raza Faridi, AOR
Dr NBVS Reddy, Adv
Mr. Vimal Johnson Karketta, Adv
Mr. Shahbaaz Jameel Adv.

Mr. S Guru KrishnaKumar, Sr. Adv.
Ms. Kaveeta Wadia, Adv
Ms. Astha Sharma, AOR
Ms. Mantika Haryani, Adv

For Respondent(s) Mr Pradeep Misra Adv
Mr B N Dubey Adv
Mr Suraj Singh Adv
Mr Bhuwan Chandra Adv
Mr Manoj Kr Sharma Adv
Mr. Abhinav S Aggarwal, Adv
Mr. Ajay kumar Prajapati Adv
Mr. Mayank Pandey, Adv.
Mr. Gaurav Singh Adv.

UPON hearing the counsel the Court made the following
O R D E R

List the matter after Christmas Vacation.

(NEETA SAPRA)
COURT MASTER (SH)

(DIPTI KHURANA)
COURT MASTER (NSH)